

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - III**

CP/CA. No. 16/130/ND/2017

IN THE MATTER OF:

OM Pizzas & Eats India Pvt. Ltd.

.... APPLICANT / PETITIONER

SECTION:

Under Section 441 (96)

Order delivered on 10.10.2017

Coram:

**R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)**

For the APPLICANT / PETITIONER :- Mr. Pawan Kumar, Advocate

For the RESPONDENT :-

ORDER

Order is Reserved


**(R. VARADHARAJAN)
MEMBER (JUDICIAL)**